

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

17. I.A. 2840/2022

I.A. 2811/2022

I.A. 2583/2022

I.A. 2878/2021

I.A. 1468/2021

I.A. 958/2021

I.A. 2379/2020

IN

C.P.(IB)-587(MB)/2018

CORAM: SHRI KULDIP KUMAR KAREER, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.01.2023**

NAME OF THE PARTIES: Rama Subramanjan

V/s.

Sixth Dimension Projects Solutions Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
24.02.2023.

Sd/-
MADHU SINHA
Member (Technical)
/RKS/

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)